

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

IA/MA/IBA/TCP/TCA/CP/CA No : IA/269/CHE/2021 IN MA/554/2019 IN CP/193/IB/2018  
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd  
NAME OF RESPONDENT : B Mithalal  
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBC

---

**ORDER**

Due to administrative reasons, the matter reposted to **26.04.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS